

(SHOW CAUSE NOTICE BEFORE ADMISSION)
IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
FRIDAY ,THE THIRD DAY OF FEBRUARY TWO THOUSAND AND
TWENTY THREE

:PRESENT:

THE HONOURABLE SRI JUSTICE T.VINOD KUMAR
CONTEMPT CASE NO: 216 OF 2023

Between:

Nalgonda District Cricket Association, Nalgonda, a registered Society, represented by its Secretary Syed Ameenuddin, having its registered office at # 6-2-876/2, Meerbagh Colony, Hyderabad Road, Nalgonda

Petitioner

AND

1. Mohammed Azharuddin, son of Mohammad Azizuddin, aged about 59 years, Occupation, President, Hyderabad Cricket Association, Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.
2. R. Vijayanand, son of R. Dayanand, aged about 53 years, Occupation. Secretary, Hyderabad Cricket Association, Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.
3. Mir Sami Ali, son of not known to Petitioner, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
4. Mohammed Yousuf, son of not known to Petitioner, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
5. Bijai Rath, son of not known to Petitioner, aged major. C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039

Resopndents

WHEREAS the petitioner has presented the Contempt Case under Sections 10 to 12 of the Contempt of Courts Act, 1971, through its counsel SRI Zeeshan Adnan Mahmood. praying the High Court to punish the Respondents/contemnors herein for deliberate and willful disobedience of the orders made in IA.No.2 of 2022 in W.P.No.19766 of 2021, dated 24.08.2022;

AND WHEREAS the said case coming on for orders as to admission on this day and whereas the High Court, upon perusing the affidavit filed therein, and upon hearing the arguments of SRI Zeeshan Adnan Mahmood. ,Advocate for the petitioner, directed issuance of notice to the Respondents herein to show cause as to why in the circumstances stated in the affidavit filed in support thereof, the said case should not be admitted;

You viz:

1. Mohammed Azharuddin, son of Mohammad Azizuddin, aged about 59 years, Occupation. President. Hyderabad Cricket Association. Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.

2. R. Vijayanand, son of R. Dayanand, aged about 53 years, Occupation. Secretary, Hyderabad Cricket Association, Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.
3. Mir Sami Ali, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
4. Mohammed Yousuf, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
5. Bijai Rath, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039

be and hereby are directed to show cause, either appearing in person or through advocate, duly instructed on 24-02-2023, to which date the case stands posted for hearing, failing which the said case will be heard and determined ex-parte.

//TRUE COPY//

**SD/- B. SATYAVATHI
DEPUTY REGISTRAR**

SECTION OFFICER

To,

1. The Chief Judge, City Civil Court, Hyderabad. (BY Spl. Messenger in duplicate along with a copy of petition and affidavit to serve on the Respondents and to return to this Court before 24-02-2023)
2. Mohammed Azharuddin, son of Mohammad Azizuddin, aged about 59 years, Occupation. President, Hyderabad Cricket Association, Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.
3. R. Vijayanand, son of R. Dayanand, aged about 53 years, Occupation. Secretary, Hyderabad Cricket Association, Rajiv Gandhi International Cricket Stadium, Uppal, Hyderabad.
4. Mir Sami Ali, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
5. Mohammed Yousuf, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039
6. Bijai Rath, aged major, C/o. Hyderabad Cricket Association Rajvi Gandhi International Cricket Stadium, Uppal, Hyderabad-500039 (2 to 6 by RPAD along with a copy of petition and affidavit)
7. One spare copy

HIGH COURT

TVKJ

DATED:03/02/2023

POST ON 24-02-2023

NOTICE BEFORE ADMISSION

CC.NO.216 OF 2023

